

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3611

ANSWERED ON:13.02.2014

PASSENGER SAFETY IN TRAINS

Chaudhary Shri Arvind Kumar;Chavan Shri Harischandra Deoram;Dubey Shri Nishikant ;Putul Kumari Smt.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether robbery and other crimes in trains have increased in the recent past and train journey is becoming unsafe for passengers by each passing day;
- (b) if so, the details thereof and reaction of the Railways thereto;
- (c) the steps taken/being taken by the Railways to contain such crimes in trains and ensure safety of passengers;
- (d) whether incident of loot and beating of passengers by armed persons in Delhi-Dehradun special train near Mansurpur Railway Station occurred recently, if so, the details thereof and the action thereon; and
- (e) the steps taken by the Railways to augment deployment of security forces equipped with automatic weapons in trains?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3611 BY SHRIMATI PUTUL KUMARI, SHRI NISHIKANT DUBEY, SHRI ARVIND KUMAR CHAUDHARY AND SHRI HARISHCHANDRA CHAVAN TO BE ANSWERED IN LOK SABHA ON 13.02.2014 REGARDING PASSENGER SAFETY IN TRAINS.

(a) to (c) Though the cases of robbery and theft of passengers belongings have marginally increased, yet there is substantial decrease in the cases of drugging during the years 2011, 2012 and 2013 over Indian Railways. Hence, it is not a fact that train journey is becoming unsafe for passenger by each passing day. The details are as under:

Year Robbery Drugging Theft

2011 225 1242 9230

2012 448 652 8225

2013 532 473 9191

Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) with available resources supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive Railway stations.

The following measures are being taken by the Railways to ensure security of the passengers:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police in different

States.

2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway Stations

3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.

4. Security Help-Line numbers have been set up in the concerned Zonal Control Rooms to facilitate the passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.

5. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.

(d) No, it is not a fact that incident of loot and beating of passengers by armed persons in Delhi-Dehradun Special train near Mansurpur railway station occurred recently. However, one incident of theft of personal belongings of two passengers occurred in A-3 coach of train no.12205 (New Delhi-Dehradun Exp.) on 18/19.01.2014 when the train was running between Mansurpur and Muzaffarnagar railway stations. A case vide Cr. No. Nil/2014 under section 379 IPC was registered by the victim at Government Railway Police/ Dehradun against unknown person. The case has been transferred to GRP/ Muzaffarnagar on the point of jurisdiction.

(e) Security arrangements in trains running through sensitive areas have been augmented by increasing the strength of train escorting parties. The train escort parties are equipped with sophisticated weapons, sufficient ammunition, bullet proof jackets, walkie-talkies, dragon search lights etc.